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OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 7th day of February 2001.

Contempt Application no. 144 of 2000  
in  
Original Application no. 711 of 1993.

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman  
Hon'ble Mr. M.P. Singh, Administrative Member

Puran Singh, S/o Sri Ram Sanahi,  
R/o Village Saraya Malpura,  
Post-Basrehar, Distt. Etawah.

... Applicant

C/A Shri C.P. Gupta

Versus

1. Sri S.P. Mehta, General Manager,  
Northern Railway, Baroda House,  
New Delhi.
2. Sri A.P. Mishra,  
Divisional Railway Manager,  
Northern Railway,  
Allahabad.
3. Sri V.K. Tripathi,  
Divisional Engineer (Track),  
Northern Railway, Allahabad.

... Respondents

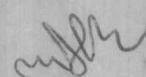
C/RS ...

O R D E R (Oral)

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.

Sri C.P. Gupta, learned counsel for the applicant.

2. After hearing Shri C.P. Gupta ~~at~~ length and on perusal of the order passed by this Tribunal dated 14.02.2000 and two orders issued by the respondents, including the name of the applicant in Live Casual Labour Register, in our opinion the order has been substantially complied with. If the applicant is still dis-satisfied with the action of the respondents he may file fresh O.A. No. <sup>1</sup> ~~Case for initiating contempt case is made out,~~
3. Subject to the aforesaid, this contempt application is rejected.

  
Member-A

  
Vice-Chairman